



2026:AHC:19870

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1171 of 2026

Shubham Mishra And 24 Others

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ramnath
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Ramnath, learned counsel for the petitioner seeks to withdraw the present writ petition, in which a writ, order or direction has been sought in nature of mandamus commanding and directing to the respondent No. 2/Director General of Police Administration Lucknow it may be considered grievance of the petitioners, on account of inherent defect, with liberty to file afresh with better particulars.

2. Learned Standing Counsel has no objection to the same.

3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

January 29, 2026

N.S.Rathour

(Vikas Budhwar,J.)